

Inspection of companies/industrial units by CPCB

†680. SHRI BALAVANT *ALIAS* BAL APTE :
SHRI ANIL MADHAV DAVE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether Government has a routine impact assessment policy to ensure compliance of environmental norms especially for industries;
- (b) if so, the details thereof;
- (c) the number of companies/industrial units inspected by the Central Pollution Control Board during the last three years and the current year, year-wise and State-wise;
- (d) the number of companies/industrial units found violating the pollution control norms and the details of their offence, State-wise; and
- (e) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Environment Impact Assessment (EIA) Notification, 2006 issued under Environment (Protection) Act, 1986 requires all those projects/activities/processes listed there under to obtain prior environmental clearance under the provisions thereof. The projects are appraised with the help of Expert Appraisal Committees, based on the documents submitted by the project proponent *inter-alia* Environment Impact Assessment Report. While granting environmental clearance, necessary safeguard measures/conditions are stipulated which are required to be implemented in the project by the project proponent.

(c) During the last 3 years and the current year, the Central Pollution Control Board (CPCB), under the Environmental Surveillance Programme, has carried out 819 inspections as per the details given in the Statement (See below).

(d) Out of 819 inspections carried out during the last 3 years and the current year, 245 units were found to be violating the pollution control norms. The violations detected and their nature is of similar type in all the States. The industries inspected were not meeting with the norms prescribed under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. The nature of violations observed *inter-alia* included (i) non adherence to the prescribed standards, (ii) non operation of pollution control devices, (iii) Bye-passing effluent treatment plant, (iv) poor housekeeping and (v) improper management of industrial solid waste.

(e) Central Pollution Control Board (CPCB), based on the inspections carried out and after determining the nature and extent of violation, has taken actions under Section 18(1)(b) of the Water and Air Act as well as under Section 5 of Environment Protection Act. Altogether, 119 directions were issued to the SPCBs under Section 18 (1)(b) of the Water and Air Act and 126 directions issued under Section 5 of Environment (Protection) Act to the industries for ensuring compliance.

†Original notice of the question was received in Hindi.

Statement

*Number of inspections carried out by CPCB under
Environmental Surveillance Programme*

State	2007-08	2008-09	2009-10	2010-11 (till October, 2010)
1	2	3	4	5
Andhra Pradesh	6	11	11	8
Arunachal Pradesh	—	—	4	—
Assam	9	17	9	8
Bihar	6	8	—	4
Chhattisgarh	5	12	16	4
Dadar and Nagar Haveli	—	1	—	—
Daman and Diu	1	—	—	—
Delhi	3	—	—	—
Goa	5	—	—	—
Gujarat	9	19	20	8
Haryana	15	20	8	8
Himachal Pradesh	2	—	4	4
Jammu and Kashmir	4	—	—	—
Jharkhand	4	6	8	2
Karnataka	3	12	12	4
Kerala	3	4	12	—
Madhya Pradesh	6	24	12	8
Maharashtra	20	25	22	20
Manipur	—	—	1	—
Meghalaya	—	6	3	2
Mizoram	—	—	1	—
Orissa	12	18	5	4
Pondicherry	—	4	—	—
Punjab	2	4	12	—
Rajasthan	17	12	20	16
Sikkim	—	—	3	—
Tamil Nadu	10	17	8	16
Tripura	5	—	—	2
Uttar Pradesh	2	23	16	16

1	2	3	4	5
Uttarakhand	2	—	8	—
West Bengal	8	17	33	17
Nagaland	—	—	—	1
TOTAL:	159	260	248	152
GRAND TOTAL:	819			

Conservation of environment in tribal areas

†681. SHRI RAGHUNANDAN SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware of the importance of conservation of environment for human race particularly in tribal areas; and

(b) if so, the steps taken in this direction during the Eleventh Five Year Plan, State-wise, particularly in tribal areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The Government is aware of the importance of protecting the environment and appropriate emphasis has been given on the same in the development plans of the country. The vision of the Eleventh Five Year Plan is based on commitment to pursue a development process which is environmentally sustainable. It is based on a strategy that not only preserves and maintains natural resources but also provides equitable access to those who do not have such access at present as a part of the sustainable inclusive strategy. Towards this, the National Environmental Policy 2006 aims at integrating environmental considerations into policymaking in all sectors of the economy. It calls for strengthening the oversight and regulatory framework for environment management so that development decisions do not impinge adversely on sustainability. It also recognizes the role of community (like tribal) participation in conservation of the environment.

(b) Ministry of Environment and Forests is implementing various schemes for environmental protection in the country. These schemes incorporate diverse aspects of environmental protection including areas of pollution abatement, conservation of natural resources/ ecosystems, environmental education and awareness, impact assessment and coastal management, conservation of rivers/lakes and forestry and wildlife schemes. A statement detailing progress of outlay/expenditure on these schemes during the Eleventh Plan is given in the Statement (See below).

The activities of the forestry sector with large wage component, especially benefit the tribal. Forests play an important role in tribal economy providing them with economic resources base. The activities of the forestry sector include felling, logging, carting, collection of minor forest produce, afforestation, fire tracing or boundary demarcation etc., benefiting directly the tribals and other weaker sections of the society living in and around the forests.

†Original notice of the question was received in Hindi.